

ITEM NO.1501

COURT NO.11

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4095/2012

LIFE INSURANCE CORPORATION OF INDIA

Appellant(s)

VERSUS

DRAVYA FINANCE PVT. LTD. & ORS.

Respondent(s)

Date : 06-09-2023 This matter was called on for pronouncement of judgment today.

For Appellant(s) Mr. Ashok Panigrahi, AOR  
Ms. Geetanjali Das Krishnan, Adv.  
Mr. Nabab Singh, Adv.

For Respondent(s) Mr. Aslam Ahmed, Adv.  
Mr. Gagan Gupta, AOR  
Mr. Abhishek Dwivedi, Adv.  
Mr. Raees Ahmad, Adv.

Mr. Parijat Sinha, AOR

Mrs. Bina Gupta, AOR

Hon'ble Mr. Justice Abhay S. Oka pronounced the Non-Reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Sanjay Karol.

The Appeal is dismissed in terms of the signed Non-Reportable judgment.

Pending application(s), if any, also stands disposed of.

(ASHISH KONDLE)  
COURT MASTER (SH)

(AVGV RAMU)  
COURT MASTER (NSH)

[THE SIGNED NON-REPORTABLE JUDGMENT IS PLACED ON THE FILE]